BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 5/7/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2019

Name of the Company: Phoenix ARC Pvt Ltd.
(Trustee of Phoenix Trust FY 14-9)
V/s.
Nagaur Water Supply Company Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	CS Ashish Doshi	PCS	Applicants	
2.	Arpit Singhvi i/b Mr. Sharvil Majmudar	Adv.	Respondent	

ORDER

The parties are represented through their respective learned counsels.

The Learned PCS on behalf of the petitioner requested for some time to file rebuttal documents.

The prayer is allowed.

List the matter on 07.03.2019

MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 30th day of January, 2019

HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

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